

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IB/667/ND/2023

IN THE MATTER OF:

| | | |
|--------------------------------|-----|------------|
| IDBI Trusteeship Services Ltd. | ... | Applicant |
| Versus | | |
| Saya Homes Pvt Ltd. | ... | Respondent |

Under Section 7 of IBC, 2016.

Order delivered on 26.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vikrant Pachnanda, Adv. Mukul Katyal

For the Respondent : Adv. Satendra Rai, Adv. Saloni Sharma

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **20.05.2024**.

Sd/-
(Court Officer)